

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:7011  
ANSWERED ON:08.05.2015  
BEPS  
Reddy Shri Ponguleti Srinivasa

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Government has informed companies about additional reporting requirements in the wake of new global taxes coming into force over the next few years;
- (b) if so, the details thereof;
- (c) whether the Base Erosion and Profit Shifting (BEPS) project is being formulated to increase reporting burden on the companies;
- (d) if so, the details thereof;
- (e) whether additional reporting requirements and aggressive ways to mop up revenue may prompt companies/industries not to invest in India; and
- (f) if so, the steps taken/being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a)&(b) No, Madam.

(c) & (d) No, Madam. The Base Erosion and Profit Shifting (BEPS) project is an initiative of the G-20 countries to prevent double non-taxation of income due to shifting of profits to low or no tax jurisdictions.

(e) Additional reporting requirements and aggressive ways to mop up revenue have not been introduced, which may prompt companies/industries not to invest in India.

(f) Does not arise in view of reply to part (e) above.